

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
(IB)-1574(PB)/2019

IN THE MATTER OF:

Krishan Kant Kukreti

.... Applicant/petitioner

Vs.

M/s. Educomp Raffles Higher Education Ltd.

.... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 30.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant
For the respondent

Mr. Pran Malik, Adv.
Ms. Vasudha Sharma, Adv.

ORDER

For order see, CP No. (IB)-1272(PB)/2019.

30.08.2019
Aarti Makker